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Cr1.A.No. 459 OF 2002

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Item No. 101

Court No.6

Section II

& X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO. 459 OF 2002.@@  
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Moiyullah @ Puttan

...Appellant(s)

Vs.

State of Rajasthan

...Respondent(s)

[With office report]

WITH

Cr1.A.Nos.460/2002,461-462/2002,463-469/2002 &

WP(Cr) 19/2003

(With appln.for filing exemption from OT with O.R.)

Date:29/04/2003 This matter(s) was called on for hearing today.

CORAM:

HON'BLE MR.JUSTICE Y.K. SABHARWAL

HON'BLE MR.JUSTICE H.K. SEMA

For the parties

: M/s Sushil Kumar Jain,Pratibha Jain,Advs.

Mr.NC Kocchar,Sr.Adv.

M/s Prashant Kumar,Joseph Pookkatt,  
Alok Sharma,Advs.

Mr.Ashok K.Mahajan,Adv.

Mr.KL Janjani,Adv.

Ms.Sandhya Goswami,Adv.

M/s Ranji Thomas,Bharati Upadhyaya,  
VN Raghupathy,Advs.

Mr.Praveen Swarup,Adv.

Mr.Pradyot K.Chakravarty,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.SP2

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J..

Not this week.

.SP1

[Naresh Kumar]  
Court Master

[ VP Tyagi ]  
Court Master